

**Central Administrative Tribunal  
Principal Bench**

**OA No.588/2021**



New Delhi, this the 15<sup>th</sup> day of March, 2021

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Neeraj Pandey,  
S/o Rajesh Pandey,  
R/o GM17, Indus City Railway Coach,  
Factory Road,  
Nishand Pura, Phopal-462010

-Applicant

(By Advocate : Mr. Amit Dwivedi)

Versus

1. Indian Metrological Department,  
Through Director General of  
Indian Metrological Department,  
Mausam Bhavan, Lodi Road,  
New Delhi-110003
2. Deputy Director General  
(Administration) for Director  
General of Meteorology,  
Mausam Bhavan, Lodi Road,  
New Delhi-110003
3. Department of Personnel and Training,  
Through its Secretary,  
North Block, Central Secretariat,  
New Delhi-110001
4. Ministry of Earth Sciences,  
Through its Secretary,  
Mausam Bhavan,  
Lodi Road, New Delhi-03

- Respondents.

(By Advocate : Mr. Gyanendra Singh)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy :**

After arguing the OA at some length, learned counsel for the applicant sought permission to withdraw the same. Permission is accorded.

2. The OA is, accordingly, dismissed as withdrawn. There shall be no order as to costs.

**(A. K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

lg/ns